

करते समय की आधी जो अभी खलियों पड़ी है ।

(ख) (i) कर निर्धारण वर्ष 1977-78 के

लिए विवरणी में दिखायी गई कुल धाय

18,190 रुपये

(ii) कुल धाय जिस पर कर निर्धारण

वर्ष 1977-78 के लिए कर निर्धारित

किया गया है ।

कर निर्धारण अभी नहीं हुआ है ।

(iii) प्रोत्साहन स्वरूप प्राप्त रकम पर

कर

ऊपर (क) में दिए वर्ष उत्तर को

देखते हुए यह लागू नहीं होता ।

#### Consumer Cooperative Societies

832. SHRI D. B. PATIL : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) how many consumer cooperative societies were formed in 1977-78 and upto 15th June, 1978 for distribution of essential goods to masses;

(b) what types of essential commodities were supplied on whole-sale-basis, to such societies as well as to cooperative societies and fair price shops which were existing before March, 1977; and

(c) what is the approximate total value of goods supplied for distribution to such societies and fair price shops?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL) :

(a) Information available for the cooperative year 1976-77 indicates that there were 15,873 primary consumer cooperatives and 471 wholesale/central consumer cooperatives at the end of June, 1977. Besides, there were 14 State Consumer Cooperative Federations and the National Federation at the apex level. Information regarding the number of societies formed during 1977-78 is not available at present.

(b) The types of essential commodities supplied by wholesale/central consumer cooperatives (including Federations) on wholesale to primary consumer cooperatives covered controlled articles like food-grains, levy sugar, and wheat products and controlled cloth and in respect of non-controlled items, these were generally pulses, spices, textiles (non-controlled), household articles, soaps and toiletries,

vanaspati, tyres & tubes, baby-food, tea, watches and customs confiscated items (whenever made available by Government).

(c) The total value of goods supplied in wholesale to primary societies and retail societies during the year 1975-76, for which information is available was about Rs. 210 crores.

#### Kandla Free Trade Zone

833. PROF. P. G. MAVALANKAR : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether he visited the Kandla Free Trade Zone recently;

(b) if so, the purpose of the said visit; and

(c) steps being taken by Government to strengthen the KFT zone?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) :

(a) Yes Sir.

(b) To have first hand knowledge about problems relating to development of Kandla Free Trade Zone and the Kandla Port. Incidentally, this was the first visit of the Union Minister of Commerce to the India's first free trade zone.

(c) The Government have set up two-high-level Committees to examine and formulate measures for rapid development of the Kandla Free Trade Zone and the Kandla Port.